

DIVISION BENCH

ITEM NO. 109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 62/ALD/2020

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th September,
2022, 2:30 pm**

NAME OF THE COMPANY	BHUSHAN DEALMARK PVT LTD V/S UPADHYAY CONTRACTORS PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Aman Kumar Dwivedi proxy for Sh. Rahul Chaudhary, Adv.

: For the operational creditor

Sh. Krishna Dev Vyas alongwith Sh. Hemant Kumar, Adv.

: For the corporate debtor

ORDER

A date is requested by the Ld. Counsel for the petitioner for filing affidavit of service of demand notice. The same be filed within two weeks by serving an advance copy to the other side.

Let the matter be listed on 12th December, 2022.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

26th September, 2022

*Kumud Narayan
(PS)*